

31  
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P No. 156/2013  
Cont A No. 359/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> October 2017, 10.30 A.M

Name of the Company		Pawan Kr. Shadija & Ors -Vs- Akruti Trexim (P) Ltd & Ors	
Under Section		425	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 KAMAL AGRAWAL FCA- AR-  
Applicant *Kamal Agrawal*

1. MR. JISHNU SAMA, SR. ADV.  
2. MR. NIRMALYA DASGUPTA, ADV.  
3. MR. DIBBANATH DEY, ADV.  
4. MR. J. PATNAIK, P.C.S. }  
For Respondents 1 to 7 *Adv. S. Adv.*  
*16/10/2017*

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 16/11/2017.

*sd*  
(Jinan K.R.)

Member (J)

*sd*  
(Vijai Pratap Singh)  
Member (J)